

Annexure-9

Name of the corporate debtor	SHREE MURUGAN FLOUR MILLS PRIVATE LIMITED
Date of commencement of Liquidation Process	06/03/2023 (Order passed by Hon'ble Adjudicating Authority, Chennai Division Bench I in IA No. IA(IBC)/176(CHE) 2023 in CP (IB)/233(CHE)2021, Order received on 09/03/2023)
List of creditors as on	Date of approval / order of Hon,ble NCLT, Chennai Bench.

Other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in Rs)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may beset-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

